

(c) whether there is any proposal to open more clinics for leprosy treatment in the State during the Fourth Plan?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) and (b). Yes, the result of the survey is as under:—

- (i) Persons examined—2,247,493.
- (ii) Total cases recorded—20,104
- (iii) Total cases registered for treatment—24,235.
- (iv) Healthy contacts registered for further follow-up—69,221.

(c) Yes, 40 additional Survey Education and Treatment Centres are proposed to be established in the State during the 1st year of the Fourth Plan.

#### Women Nursing Trainees in Kerala

**4570. Shri P. Kunhan:** Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Government have received any representation to increase the stipend of the women nursing trainees in Kerala;

(b) whether Government are aware that the trainees are unable to meet all expenses with the present amount of Rs. 38 per month; and

(c) whether Government have any proposal to increase the amount since the cost of living is so high?

**The Minister of Health and Family Planning (Dr. Sushila Nayar):** (a) to (c). The Government of Kerala received representations and have passed order; enhancing the monthly stipend given to students being trained as Auxiliary Nurse Midwives from Rs. 38 to Rs. 50 p.m. with effect from the 1st January, 1966. General Nursing trainees have already been getting stipends at the rate of Rs. 50 p.m. The trainees in each of these two courses are also provided with free accommodation.

#### Settlement of Blind Persons in Kerala

**4571. Shri P. Kunhan:** Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any schemes have been formulated by Government to settle the blind persons who are technically trained in Kerala;

(b) if so, the number of persons settled so far;

(c) whether Government are aware that many technically trained blind men are forced to beg for a living; and

(d) whether there is any proposal under consideration to give any financial assistance as a monthly pension to such persons as are handicapped due to blindness?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) to (c). The information is being collected and will be laid on the Table of the Sabha as soon as possible.

(d) The State Government gives a grant-in-aid not exceeding Rs. 15 p.m. to destitute physically handicapped persons including the blind.

#### महाराष्ट्र में सिंचाई योजनायें

**4572. श्री बे० शि० पाटिल :** क्या सिंचाई और विद्युत् मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि महाराष्ट्र सरकार ने ये 11 मध्यम सिंचाई योजनायें अर्थात् (1) अमर गोदावरी (2) अमर लार्वा (3) कुकडी (4) अमर वर्षा (5) अमर पैनगंगा (6) हल्दवर्दा (7) तुलशी (8) मनार (9) दुधगंगा (10) गोदावरी और (11) पैनगंगा स्वीकृति के लिये भेजी हैं;

(ख) यदि हां, तो कब;

(ग) केन्द्रीय सरकार ने उनमें से कितनी योजनाओं को स्वीकृति दी है; और

(घ) स्वीकृति देने में देरी होने के क्या कारण हैं ?

सिखाई और विद्युत् मंत्री (श्री कलशदीन ब्रह्मब) : (क) और (ख). महाराष्ट्र सरकार से निम्नलिखित ग्रांट स्कीमें उनके प्रति दिखाई गई तिथियों को प्राप्त हुई हैं :—

1. अमर गोदावरी	5-9-64
2. कुक-डी	10-6-65
3. अमर वर्धा	18-8-64
4. अमर पेनगंगा (व्यापक)	15-1-66
5. हल्दवार्दा	27-4-64
6. तुलशी	15-4-65
7. मनर चरण-2	21-4-64
8. दुध गंगा	17-4-64

इनमें से 6 बृहत् स्कीमें हैं और हर एक की लागत 5 करोड़ रुपये से अधिक है ।

(ग) तथा (घ). ये स्कीमें योजनाओं में अभी सम्मिलित नहीं हुई हैं । इन परियोजनाओं के परिमाण में भी काफी तब्दीली की गई है जिसके कारण इनका पुनर्विलोकन करना और राज्य अधिकारियों से विचार विमर्श करना आवश्यक हो गया है ।

#### Central Scholarships for Madras Students

4573, Shri V. V. Thevar: Will the Minister of Health and Family Planning be pleased to state:

(a) whether it is a fact that the students of Madras State admitted in the All India Institute of Medical Sciences whose guardians, annual income is less than Rs. 1000 could not avail themselves of Central scholarships; and

(b) the basis on which the State and Central scholarships are awarded to such students?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) There are no scholarships of the Cen-

tral Government for undergraduate students at the All India Institute of Medical Sciences. Post-graduate students of the All India Institute of Medical Sciences selected for the purpose are awarded Central Government and other scholarships subject to availability, irrespective of the State to which they belong or the income of their parents.

(b) Some scholarships are awarded by the State Governments to undergraduate students of the All India Institute of Medical Sciences. The selection of such students for grant of scholarships is made by the State Governments themselves, to whom the applications of students are forwarded by the Institute. Each State Government has its own set of rules.

Central scholarships to Post-graduate students of the Institute are awarded on the basis of merit.

#### Cholera Inspectors

4574. Shri Vasudevan Nair: Will the Minister of Health and Family Planning be pleased to state:

(a) whether the Kerala Government have retrenched 41 cholera inspectors on the 31st March, 1966; and

(b) if so, the reasons therefor?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) Yes.

(b) When the National Smallpox Eradication Programme was wound up by the State Government on the 28th February, 1966, certain enumerators cum-Vaccinators who had long service to their credit were rendered surplus. With a view to providing employment to these personnel who had longer service to their credit, 41 of the most junior Cholera Inspectors who had less service to their credit were relieved and these personnel appointed in their place. The State Government proposes to re-employ the retrenched Cholera Inspectors as and when vacancies arise.